

[Shri Morarji Desai]

instructions have been issued that the claims should be finalised and paid with expedition as soon as options are received from individual employees, without waiting for the exercise of their option by all the employees.

**FAMINE CONDITIONS IN MYSORE.**

**Shri Keshava** (Bangalore City): Under rule 197, I beg to call the attention of the Minister of Food and Agriculture to the following matter of urgent public importance and I request that he may make a statement thereon:

"The famine conditions in some districts of Mysore and the relief measures contemplated."

**The Minister of Food and Agriculture (Shri S. K. Patil):** I lay the statement on the Table of the House. [See Appendix III, annexure No. 158].

**SUPPLY OF WHEAT TO FLOUR MILLS IN PUNJAB**

**Shri P. G. Deb** (Angul): Under rule 197, I beg to call the attention of the Minister of Food and Agriculture to the following matter of urgent public importance and I request that he may make a statement thereon:

"The reported purchase of wheat from the open market by the Punjab Government and the impending closure of flour mills in Punjab on account of supply of wheat at higher rate."

**The Minister of Food and Agriculture (Shri S. K. Patil):** I lay the statement on the Table of the House. [See Appendix III, annexure No. 157].

**SCHEDULE REGARDING RATES FOR PAYMENT TO CANE-GROWERS.**

**Shri Khushwaqt Rai** (Kheri): Under rule 197, I beg to call the attention of the Minister of Food and Agriculture to the following matter of urgent

public importance and request that he may make a statement thereon:

"The delay in the publication of the schedule giving rates for payment to cane-growers."

**The Minister of Food and Agriculture (Shri S. K. Patil):** I lay the statement on the Table of the House. [See Appendix III, annexure No. 158].

**CRACKS IN CHATTAR MANZIL PALACE, LUCKNOW**

**Shrimati Ila Palchoudhuri** (Nabadwip): Under rule 197, I beg to call the attention of the Minister of Scientific Research and Cultural Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:

"The reported cracks in the Chattar Manzil Palace, Lucknow, and the measures taken to shift the Central Drug Research Institute therefrom."

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** I lay the statement on the Table of the House. [See Appendix III, annexure No. 159].

**CORRECTION OF ANSWER TO STARRED QUESTION NO. 589**

**The Deputy Minister of Defence (Shri Raghubarmaiah):** I beg to lay on the Table a statement correcting the reply given on the 20th August, 1960 to a supplementary by Shri Jaipal Singh on Starred Question No. 589 regarding import of horses from Australia.

**STATEMENT**

In reply to a supplementary asked by Shri Jaipal Singh in connection with Starred Question No. 589 answered in the Lok Sabha on the 20th August, 1960, regarding the horses im-